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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA 13/16, in TP 84/16	For hearing IA 104/2021 For directions	Sec 397/ 398 of CA 1956	R P Trivikram & 6 others	Naganand & others	Mysore Stoneware Pipes & Potteries Ltd. & 8 Others.	Lawyers Inc & Others Ms. Anand Muttalli for IA 104/2021

ADVOCATE FOR PETITIONER/s:

Nitya
Deepak R
Petitioner 3
Petitioner No. 1
(Nitya & Kalyani)

ADVOCATE FOR RESPONDENT/s:

Anand Muttalli
IA no. 104/2021

IN THE NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU, SPECIAL BENCH

TP/84(BEN)2016

Court No. 1

Item No. 112

Rule 11 of NCLT

IN THE MATTER OF:

MR R P TRIVIKRAM AND 6 OTHER

.....Petitioner

V/s

M/S MYSORE STONEWARE PIPES AND
POTTERIES LTD AND OTHERS

.....Respondent

Order delivered on...30/03/2021

Coram:

SHRI RAJESWARA RAO VITTANALA, HON'BLE MEMBER (J)

SHRI ASHUTOSH CHANDRA, HON'BLE MEMBER (T)

For Petitioner(s):

MS. NITYA KALYANI, FOR PETITIONER NO. 1

SHRI DEEPAK.B, FOR PETITIONER NO.3.

For Respondent(s):

SHRI ANAND MUTTALI, APPLICANT IN I.A.NO.104/2021

ORDER

Post the case on 05.04.2021.

MEMBER (T)

MEMBER (J)

SS